

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1911
TO BE ANSWERED ON 28.07.2016

Funds under Drinking Water and Sanitation Schemes

†1911. SHRI PARBHUBHAI NAGARBHAI VASAVA

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the amount of allocation made by the Union Government and its utilisation for drinking water and sanitation schemes in Gujarat during each of the last three years and the current year;
- (b) whether the allocation/release made to Gujarat was inadequate and if so, the steps taken by the Government in this regard; and
- (c) the status of works completed in the field of drinking water and sanitation in Gujarat?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) The amount released and utilised by the State Government of Gujarat under National Rural Drinking Water Programme (NRDWP) for the last three years and the current year is as under:

| Year | Funds Release | Funds Utilisation * |
|------------------------------|---------------|---------------------|
| 2013-14 | 515.07 | 627.95 |
| 2014-15 | 405.58 | 491.44 |
| 2015-16 | 238.91 | 274.78 |
| 2016-17 (till 24.07.2016) | 118.37 | 56.28 |

*including previous year balances.

Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence no State-wise allocation made. However, funds released by Government of India and utilized by Gujarat under SBM(G) during last 3 years and current year is as under :

(Rs. in crore)

| Year | Release | Utilised |
|-------------------------|---------|----------|
| 2013-14 | 52.64 | 50.57 |
| 2014-15 | 156.07 | 154.17 |
| 2015-16 | 478.22 | 575.90 |
| 2016-17(Upto 25.7.2016) | 280.49 | 83.59 |

(b) Under NRDWP, allocation of funds to the States is done on the basis of a pre-approved criteria which includes rural population of the State, geographical terrain, SC/ST population etc. The allocation of funds to all States including that of Gujarat has been reduced in the year 2015-16 and 2016-17 because of reduction in overall allocation of funds under NRDWP due to enhanced devolution of funds to the States under the 14th Finance Commission.

Under SBM-G funds are not inadequate for State of Gujarat .

(c) Status of Fully covered (FC) Habitations i.e. provided with more than 40 litres per capita per day (lpcd) of safe drinking water, Partially covered (PC) Habitations i.e. provided less than 40 litres per capita per day (lpcd) safe drinking water and Quality Affected (QA) habitations in the State of Gujarat is as under:

| Status | Nos. of Habitations | | | |
|------------------|---------------------|----|----|-------|
| | FC | PC | QA | Total |
| as on 24.07.2016 | 36042 | 7 | 17 | 36066 |

Number of Individual household latrine (IHHLs) constructed during last 3 years and current year in Gujarat under SBM(G) is as under :-

| Year | No. of Individual household latrines constructed |
|-------------------------|--|
| 2013-14 | 155268 |
| 2014-15 | 335762 |
| 2015-16 | 922728 |
| 2016-17(Upto 25.7.2016) | 243787 |
